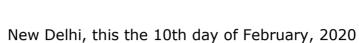
CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P./100/514/2019 O.A./100/1995/2019





Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. A.K. Bishnoi, Member (A)

V.K. Verma
[Retired Head of Department (Electrical Engineering)]
S/o Late Shri O.P. Verma
R/o B-702, Apex Green Valley Apartment,
Sector-9, Vaishali, Ghaziabad
Group `A',

Age: 65 years ...Petitioner

(Through Shri Sourabh Ahuja, Advocate)

Versus

- Dr. G. Narendra Kumar, Principal Secretary/Secretary (Technical Education) Directorate of Training and Technical Education GNCT of Delhi, Muni Maya Ram Marg, Pitampura, Delhi
- Mr. Vijay Kumar Dev Chief Secretary, GNCT of Delhi Delhi Sachivalaya, Players Building, I.P. Estate, New Delhi-02
- Mr. Sarpreet Singh Gill
 Director
 Directorate of Training and Technical Education
 GNCT of Delhi,
 Muni Maya Ram Marg, Pitampura,
 DelhiAlleged Contemnors/ Respondents

(Through Shri Amit Anand, Advocate)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman

This Contempt Petition (CP) is filed, alleging that the respondents did not comply with the order dated 20.09.2019 in OA No.1995/2019.

2. The direction was as regards the payment of provisional pension to the applicant. Today, it is represented that the respondents have since released the provisional pension to the applicant. Therefore, the CP is closed.

(A.K. Bishnoi) Member (A) (Justice L. Narasimha Reddy) Chairman

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